



No. DJA Trg. FC Batch-XV (DHJS) 1821/2024 53/16

01<sup>st</sup> October, 2024

To  
The Ld. Principal District & Sessions Judge (HQs),  
Central District,  
Tis Hazari Courts, Delhi.

Sub.: Practical Training of Newly Appointed Officer of DHJS from the Bar w.e.f. 03<sup>rd</sup> to 29<sup>th</sup> October, 2024.

Respected Sir,

It is to humbly inform that as per the direction received from the Hon'ble High Court of Delhi, consequent upon completion of four (04) months mandatory Foundation Course of Mr. Harvinder Singh Johal, newly recruited Officer of DHJS from the Bar, he is to be put on Court attachment in District Courts till his regular posting given by the Hon'ble High Court of Delhi.


Therefore, it is requested that Mr. Harvinder Singh Johal, newly appointed DHJS Officer may kindly be attached as per the following schedule w.e.f. 03<sup>rd</sup> to 29<sup>th</sup> October, 2024 or till he gets his regular posting, whichever is earlier.

Name of Trainee Officer	Name of Mentor Judicial Officer	Present Posting	Place of Posting	Date of Attachment
Mr. Harvinder Singh Johal	Mr. Raj Kumar	ASJ	Central, THC	03-18 October, 2024
	Mr. Rajesh Malik	ADJ	Central, THC	19-29 October, 2024

The Mentor Judicial Officer be also requested to interact and suitably guide the Trainee Judicial Officer about the issues and challenges faced by him in his jurisdiction.

If the Mentor Judicial Officer with whom the Trainee DHJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer-another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

  
(Rajesh Kumar Singh)

No. DJA Trg. FC Batch-XV (DHJS) 1821/2024

01<sup>st</sup> October, 2024

Copy for information to:

- The Ld. Registrar General, High Court of Delhi, New Delhi
- Mr. Harvinder Singh Johal, DHJS Officer.

(Rajesh Kumar Singh)


## OFFICE OF THE PRINCIPAL DISTRICT &amp; SESSIONS JUDGE (HEADQUARTERS)

No. 36724-36730 TIS HAZARI COURT: DELHI  
/JOTP/Gaz./2024

Dated, Delhi the 04 10 2024

Copy forwarded for information and necessary action to :-

- Sh. Raj Kumar, ASJ-05, Central District, Tis Hazari Court, Delhi.
- Sh. Rajesh Malik, DJ-06, Central District, Tis Hazari Court, Delhi.
- The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
- The Branch In-charge, e-Sewa Kendra, Central District, Tis Hazari Court, Delhi.
- The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- The LAYERS for uploading the same.

  
(Mukesh Kumar Gupta)  
Officer In-charge Judicial Branch, Central  
For Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.